

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/11468 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the 6th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/265/2024, dtd. 03.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.12.2024, 11.12.2024 and 12.12.2024.**

The Principal Judge, Family Court-I, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/11469 /A, dated 6.12.2024

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]